


ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.05.2019

NAME OF THE COMPANY: ROC V/s M/s Nirmala Sahu Business Complex Pvt Ltd

SECTION OF THE COMPANIES ACT: 252(1) of Companies Act

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Krishna Dev Vyas	Adv.	Applicant	
2.				

CA NO.53/ALD/2019

Sh. Krishna Dev Vyas, CGSC for ROC/ Applicant is present. He seeks time to file detailed affidavit on the aspect of limitation of the company. Hence, further time is granted.

List the matter on 2nd July, 2019.

Dated: 13.05.2019



SAROJ RAJWARE,
MEMBER (T)



H.P. CHATURVEDI
MEMBER (J)

Typed by:
Kavya Prakash Srivastava
(Stenographer)